Annexure-7													
Name of the corporate debtor: A N Enterprises Infrastructure Service Private Limited Date of commencement of CIRP: 22nd July, 2025													
List of creditors as on: 20th November, 2025													
List of operational creditors (Government dues)													(Amount in ₹)
Sr. No.	Details of claimant Details			claim received	Details of claim admitted				Amount of				
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	any mutual dues, th at may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Income Tax Department	Central	04-08-2025	17,51,14,93,309	17,51,14,93,309	Outstanding Income Tax Demands	No	NA	NA	NA	-	-	
2	GST	The Commissioner, CGST Commissionerate Udaipur	04-08-2025	15,77,553	15,77,553	Outstanding Interest Liability April-2018 to March-2020	No	NA	NA	NA	-	-	
3	GST	The Assistant Commissioner, CGST Bhavnagar	03-09-2025	25,49,79,599	25,49,79,599	Outstanding Tax, Interest, Penalty Liability July- 2017 to March- 2018	No	NA	NA	NA	-	-	
4	GST	The Deputy Commissioner, GST Maharashtra	16-10-2025	2,10,52,361	2,10,52,361	Outstanding Tax, Interest, Penalty Liability July- 2017 to March- 2024	No	NA	NA	NA	-	-	
	Total			17,78,91,02,822	17,78,91,02,822						-	-	